

**Review of Proceedings of Selection Committees for promotion to IAS/IPS**

9251. SHRI S. S. DAS:  
SHRI MOHAN LAL PIFIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have issued instructions that past proceedings of Selection Committees held for promotion to IAS/IPS should not be reviewed;

(b) whether these instructions are justified; and

(c) whether Government propose to rescind their instructions and consider for promotion to IAS/IPS with retrospective effect the officers whose seniority has been restored and who being more than 52 years of age cannot be considered for promotion to IAS/IPS in routine?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) No, Sir. There is no provision in the IAS (Appointment by Promotion) Regulations, 1955 and the IPS (Appointment by Promotion) Regulations, 1955, according to which State Civil Service and State Police Service officers are promoted to the IAS and the IPS respectively, for review of the select lists except in the event of a grave lapse in the conduct or performance of duties on the part of any member of the State Civil Service/Police Service included in the Select List in which case a special review of the Select List may be made at any time at the instance of the State Government and the Union Public Service Commission, if it so thinks fit, remove the name of such members of the State Civil Service/Police Service from the Select List.

(b) and (c). Questions do not arise in view of reply to (a).

**Loans given by District Industries Centres**

9252. SHRI AMAR ROYPRADHAN: Will the Minister of INDUSTRY be pleased to state the amount sanctioned as loan to District Industries Centres already gone into production up to the end of February, 1979?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): The activities of the District Industries Centres are of a promotional and developmental nature and these Centres do not engage themselves into any manufacturing activity. They assist the entrepreneurs in setting up industrial units. An amount of Rs. 7 crores was provided as loan to the various States/UTs. under the DIC programme for providing loan assistance to small and cottage units upto the end of February, 1979.

**Incentives to LDCs for Promotion in Services**

9253. SHRI LAHANU SHIDAVA KOM. Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many LDCs in the Central Secretariat Services are Post Graduates, Double Graduates and Graduates;

(b) what incentive, if any, is given to them for promotion in the services; and

(c) whether they get any extra increments; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) The information is being collected and will be laid on the Table of the House as soon as it is collected.

(b) Graduate Lawee Division Clerks with three years of service are given age relaxation upto 30 years for taking the Assistants' Grade Competitive Examination conducted by Union Public Service Commission.

(c) No Sir; Pay scale of a grade or a post is fixed with reference to the duties attached to it and not with reference to the educational qualifications of the persons appointed thereto. Grant of increments to those appointed to the grade/post is regulated in accordance with the rules in that regard which do not provide for granting extra increments by virtue of possessing higher educational qualifications.

#### Creches for Children of Government Employees in Delhi

9254. SHRI AMRIT NAHATA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Ministry of Home Affairs are running creches for the children of Government Employees in Delhi in the age group from 3 months to 7 years; and

(b) whether Government propose to raise the age limit from 7 to 12 years keeping in view that the children after 12 years of age can live at home alone whereas children of 7 years of age cannot remain in the houses alone?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) The Grih Kalyan Kendra Organisation which is a registered Society functioning under the aegis of the Department of Personnel and A.R., Ministry of Home Affairs, runs such creches.

(b) No, Sir. It is not proposed to raise the upper age limit beyond 7 years as the creches are not equipped to handle children of that age.

#### Raids conducted by C.B.I.

9255. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of raids conducted by the CBI on private persons and Government servants during the calendar year 1977 and 1978; and

(b) what are the details of the discoveries made during these raids, and whether any of these cases have been adjudicated or challaned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) During the year 1977, 339 raids/searches (149 against Government servants and 190 against private persons) were conducted by the Central Bureau of Investigation. During the year 1978, 252 raids/searches (118 against Government servants and 134 against private persons) were conducted by the Central Bureau of Investigation.

(b) During these raids/searches, incriminating documents, undeclared assets, etc. were discovered. Disclosure of the details is likely to prejudice further investigations/future course of action necessary in these cases and will not be in public interest. In 121 cases, chargesheets have been filed in the Courts.

#### State-wise production and demand of paper

9256. SHRI MUKUNDA MANDAL: Will the Minister of INDUSTRY be pleased to state what is the total production and demand of paper during the last five years State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): The figures of production of